

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

9. IA(I.B.C)/1511(MB)2024
IN
C.P. (IB)/2139(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: M/S Pawar Milk Suppliers
VS
Pandhari Milk Pvt Ltd

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Himanshu Karkare a/w Mr. Vidya Kata, Ld. Counsel for the Liquidator present through virtual mode.

IA-1511/2024

2. The Liquidator is directed to present in person and submits what is status of the case.

3. Post this matter on **29.04.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)